

Agricultural Production Schemes in Gujarat for 1970-71. The allocation of approved outlays amongst the various schemes of agricultural production is made by the State Government itself.

(c) The position with regard to the allotment/deliveries of tractors to the Gujarat State Agro-Industries Corporation is as under :—

(i) 1968-69	Allotment Deliveries Nos.		Balance to be delivered before the end of September, 1970.
Zetor-2011	300	91	209
DT. 14B	375	300	75
RSO 9	478	478	—
Byelaras	50	50	—
Total :	1,203		

(ii) 1969-70

An allotment of 1,600 nos. of tractors has been made. The first delivery of 100 U-650 tractors against this allotment has been temporarily diverted at the request of the Gujarat Agro-Industries Corporation.

Decimation of Wild Life

2790. DR. KARNI SINGH: Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether Government are aware of the news item published on page 6 of "Times of India" dated the 8th July, 1970 on the subject of 'Wild Life'; and

(b) if so, the steps Government propose to take or have already taken to prevent the steady decimation of wild life in the country ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHIB SHINDE): (a) Yes, Sir.

(b) "Protection of animals and birds is a State subject." Steps being taken to preserve wild life consist mainly of (i) establishment of National Parks and Sanctuaries, (ii) restriction on the export of wild animals and birds, dead or alive, (iii) protection of rare and vanishing birds and animals. (iv) enactment of suitable wild life legislation and educating the general public in order to inculcate love for wild life.

The Government of India have appointed an Expert Committee, on the recommendation of the Indian Board for Wild Life, to suggest, *inter alia*, suitable measures for the improvement of the existing National Parks and Sanctuaries as well as the creation of new ones in suitable localities. The report of this Expert Committee is expected shortly.

12.35 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED PURCHASE OF DEFECTIVE TRACTORS BY THE GOVERNMENT OF INDIA FROM THE GERMAN DEMOCRATIC REPUBLIC

श्री यशपाल सिंह (देहरादून) : अध्यक्ष महोदय, मैं अविलम्बनीय लोक महत्व के निम्नलिखित विषय की ओर खाद्य तथा कृषि मंत्री का ध्यान दिलाता हूँ और निवेदन करता हूँ कि इस बारे में वे इस वक्तव्य दें :

"जर्मन लोकतन्त्रात्मक गणराज्य से भारत सरकार द्वारा भारी संख्या में दोषपूर्ण ट्रैक्टर खरीदे जाने तथा इन ट्रैक्टरों को पंजाब कृषि उद्योग निगम के जरिए पंजाब के किसानों के पास बेचे जाने के समाचार।"

THE MINISTER OF FOOD AND AGRICULTURE (SHRI F. A. AHMED): During 1968-69, it was decided to import 15,500 tractors. Of these, 3000 nos. of RSO 9 were to be imported from G. D. R. But actually only 1998 have been imported at a total cost of 212

[Shri F. A. Ahmed]

lakhs and not 400 lakhs as mentioned by the Hon. Members.

Czechoslovakia agreed to supply 5000 nos. of Zetor-2011, Russia 6000 DT-14 B and 500 Byelarus, totalling 11,500. There was thus a gap of 4000. In the meantime, certain internal developments took place in Czechoslovakia with the result that production programmes in that country received a serious set-back and the chances of getting even 5000 tractors became quite bleak. As there was a large unsatisfied demand, it was decided to import 3000 nos. of RSO 9 tractors, and the contract was concluded by STC in December, 1969.

The tractor had been tested at the Testing Station at Budni and found suitable for Indian conditions. In December 1969 certain complaints about its defective working were received from Andhra Pradesh. By then nearly 1000 tractors had already been received and another 1000 were on the high seas. Immediately further import was suspended and a Committee of Technical Experts was appointed to make an on-the-spot study of the performance of these tractors in various States. Recommendations made by this Committee have been generally accepted by the G. D. R. Suppliers and are being implemented by them. The G. D. R. Suppliers have also supplied five modified tractors which are currently being tested at various places in the country. One more modified tractor is being flown from GDR for test at Budni

A.I.C. Punjab has received a total of 600 tractors against their requirement of 1600 and their actual demand of 1000. Prior to November 1969, the Corporation received 250 tractors, and the balance in the subsequent months. Out of the total 600 tractors, nearly 500 have been sold to the farmers none of which has been returned to the Corporation. From the reports received from Punjab Agro-Industries Corporation recently, it appears that there were some complaints about defects in the electrical system, reported principally at Jullundur which is one of the five repair stations set up by the Corporation. Of the 218 tractors repaired, 150 were repaired at Jullundur, 90 of which came

to the workshops only once. The number repaired at the other four workshops varied from 5 to 25. All this is within the warranty period.

Pre-sale and after sale service of these tractors is the responsibility of the Punjab Agro-Industries Corporation, which had set up a system of mobile workshops. Possibly due to heavy demands for repair of different types and increasing number of tractors by the mobile vans, there have been some gaps and shortcomings in the service rendered. Farmers particularly at the time of kharif sowing were put to a certain amount of hardship but the Corporation offered to do custom service on reduced rates in genuine cases. There was, however, very little response to this offer. The GDR Suppliers having accepted the recommendations of the Committee of Technical Experts have undertaken to replace all defective parts free of cost, to pay for the modifications to be made to all the 2000 tractors distributed to farmers in the country and have extended the warranty period.

Earlier, they brought a plane-load of spare parts and another similar consignment is expected here on 20th August, in order to give free replacements. For Punjab alone the Suppliers have already fulfilled warranty claims amounting to Rs. 2,11,788 worth of spare parts. They have also agreed to place at the disposal of the Punjab (and other) Agro-Industries Corporation fifteen additional GDR Service Engineers plus ten Indian Engineers for carrying out replacements and modifications.

It will thus be seen that only a certain percentage of tractors supplied in Punjab have shown defects, mainly electrical, and that adequate arrangement have been made by the G.D.R. Suppliers and Punjab Agro-Industries Corporation which is responsible for pre-sale and after-sale service, to replace the defective parts and to make such modifications; on the basis of the test currently being conducted in Punjab and other places, to the tractors already sold to the farmers, as may be found necessary, free of cost.

As mentioned earlier the import of these tractors from G.D.R. has been suspended.

SHRI HEM BARUA (Mangaldai) : On a point of order. Do you not think that this statement full of details should have been supplied to Members earlier ?

SOME HON. MEMAERS : It was.

श्री यशपाल सिंह : अध्यक्ष महोदय, मैं सरकार से जानना चाहता हूँ कि जिन काश्तकारों को नुकसान हुआ और जिनकी खरीफ की फसल आज तक बोई नहीं गई, जिनके यहां दो घंटे भी ट्रैक्टरों ने वर्क नहीं किया, क्या उनको सरकार किसी तरह का मुआविजा देने के लिये तैयार है या उनसे वह ट्रैक्टर वापिस ले करके उनकी रकम देने को तैयार है या कम से कम बैंक को इंस्ट्रक्शन्स देने के लिये तैयार है कि यह रुपया उनसे दस साल बाद वसूल किया जाये क्योंकि इसमें सारा नुकसान काश्तकार के सिवाय न भारत सरकार का हुआ, न कृषि निगम का हुआ बल्कि वह सारा इन्डि-विजुवल्स के ऊपर जाकर के पड़ा है तो उस कमी को मेकअप करने के लिए सरकार क्या कर रही है ?

श्री फखरुद्दीन अली अहमद : हमारे पास कोई इत्तिला नहीं है कि इस किस्म का नुकसान हुआ हो जिसका वजह से इतना मुआविजा देने की जरूरत पड़े। जहां तक उन ट्रैक्टरों का ताल्लुक है जिनमें नुकस पाया गया है तो उनके कम्पोनेंट्स, स्पेयर पार्ट्स मंगवा कर बदल दिया गया है। जो डी आर सप्लायर्स ने उस टेकनिकल ऐक्सपर्ट्स की सिफारिशों को मंजूर कर लिया है और उन्होंने तमाम डिफैक्टिव पार्ट्स को फ्री ऑफ कौस्ट रिप्लेस करना मान लिया है। इसके साथ ही उन्होंने उन 2000 ट्रैक्टरों में जो कि किसानों को देश भर में डिस्ट्रिब्यूट किये गये हैं उनमें मोडिफिकेशंस पर आने वाला खर्चा भी खुद मीट करने का बायदा किया है। इसके अलावा उन्होंने वह वारंटी पीरियड भी बढ़ा दिया है। साथ ही वह ट्रैक्टरों जो कि

इस्तेमाल नहीं हुए उनको भी उसमें से डिडक्ट कर दिया जायेगा और वारंटी पीरियड ज्यादा बढ़ाया जायेगा जिसमें उनको ट्रैक्टरों इस्तेमाल करने का मौका मिले।

श्री यशपाल सिंह : अध्यक्ष महोदय, जब उन बेचारे काश्तकारों की जिनकी खरीफ की फसल ही नहीं बोई गई और जिनके यहां दो घंटे भी ट्रैक्टरों ने वर्क नहीं किया, उनके लिये सरकार क्या किसी तरह का मुआविजा देने को तैयार है या यह डिफैक्टिव ट्रैक्टरों महज जो डी आर को खुश करने के लिये सरकार ने यहां मंगाये थे ?

श्री फखरुद्दीन अली अहमद : जैसा मैंने पहले कहा हमारे पास ऐसी कोई इत्तिला नहीं है कि इस किस्म का नुकसान हुआ हो।

श्री शिव नारायण (बस्ती) : मंत्री महोदय जरा इसको याद रखें कि स्वर्गीय श्री रफी अहमद किदवाई इस मुल्क के फूड मिनिस्टर रहे हैं और किस खूबी से उन्होंने इस मामले को सम्हाला था। हम लोग खुद किसान हैं और मुझे बड़े दुःख के साथ कहना पड़ रहा है कि आज यह गवर्नमेंट हमको धोखे में डाल रही है.....

अध्यक्ष महोदय : आज सुबह से ही माननीय सदस्य इस तरह से चल रहे हैं, पता नहीं वह आज क्या खाकर आये हैं। खैर हमें सब करना पड़ेगा। श्री श्रीचन्द गोयल।

SHRI SHRI CHAND GOYAL (Chandigarh) : Mr. Speaker, Sir, it appears to be a rather serious matter, because, according to the statement which has been furnished by the hon. Minister, it has been admitted that more than 200 farmers have complained that they could not get their tractors repaired in time to utilise them for their crops. It has also been suggested that according to the test report the tractor was found to be all right, but my information is that the test report

[Shri Shri Chand Goyal]

reveals that they were not considered to be suitable for Indian condition. I would request the hon. Minister to lay a copy of the test report on the Table of the House so that it can be available for the use of hon. Members.

It would also like to know whether there are also complaints from the State of Tamil Nadu, apart from Punjab and Andhra Pradesh, by the farmers. The main question is whether the Agro-Industries Corporation or the GDR had undertaken to give free repairs or not, but it appears that instead of providing free service, they have actually charged from each farmer for their service about Rs. 1,000, each but no service has been rendered to the farmers. I want to know whether this scheme of the Agro-Industries Corporation to set up the mobile van for rendering repair service at the door was at all utilised or not. My information is that mobile vans did not move at all and never went to any farmer's farm to repair the tractors when complaints were pouring in. I would like to know what is the position, and whether the Government is prepared to render free service as was a condition in the warranty.

I would also like to know whether the farmers are demanding that these tractors should be taken back from them. If the Government is not prepared to take the tractors back from them, I would like to know whether the Government is prepared to provide them with modified tractors? The Government have said that five or six modified tractors have come. Are the Government prepared to replace these defective tractors by these modified tractors? May I know whether the Government is contemplating to enter into collaboration with the GDR for the manufacture of more tractors? Finally, may I know whether the Government has any mind to make the country self-sufficient in the manufacture of tractors? There has been a persistent demand from Punjab and Haryana to set up tractor factories either in the public sector or in the private sector, but the Government has been putting off this matter. Is there any scheme to set up these tractor

factories in Punjab and Haryana in the immediate future?

SHRI F. A. AHMED: The hon. member asked whether it is a fact that the test report is not correct. My information is his statement is not correct. The tractor has been tested at the tractor testing centre at Budni and was recommended to be suitable. Copies of the test report have already been supplied to the Lok Sabha Secretariat and he can refer to it. So far as replacement is concerned, I have already said that such of the parts as are found defective are being replaced and a plane load of spare parts has come from GDR. They have appointed 15 engineers from their country and also 10 engineers have been appointed from here to see that the defective parts are replaced. I have received no complaint from anyone about incurring a loss of Rs. 1000 or Rs. 2000 or that the tractors are not in a position to render service. The electrical system has been found defective and for that steps are being taken to do modifications and to repair the tractors which have gone out of action.

SHRI SHRI CHAND GOYAL: What about making the country self-sufficient in tractors and setting up factories in Punjab and Haryana?

SHRI F. A. AHMED: I did not reply to these questions because they do not arise out of the matter we are discussing at present.

श्री ओम् प्रकाश त्यागी (मुरादाबाद): अध्यक्ष महोदय, अभी जो गवर्नमेंट ने स्टेटमेंट दिया है उसके पढ़ने से यह रहस्य जाहिर हो रहा है कि कुल 15500 ट्रैक्टरों की जरूरत थी और सरकार ने जितने भी ट्रैक्टरों मंगाने की कोशिश की है वह सब साम्यवादी देशों से उसने मंगाये हैं जैसे कि चेकोस्लोवाकिया, रशिया आदि देशों से मंगाये हैं।

अध्यक्ष महोदय, देश में सम्मति इस प्रकार की है कि साम्यवादी देशों से हमारे यहां तीन प्रकार का सामान आ रहा है। एक तो वह

सामान है जोकि उनके यहां आउट आफ डेट हो गया है दूसरा ऐसा नया सामान वह दे रहे हैं जिसके कि स्पेयर पार्ट्स नहीं दे रहे हैं तीसरे इस तरह के दोषपूर्ण ट्रैक्टर्स हमें वह साम्यवादी देश देते हैं। तीनों के ही प्रति यहां पर शिकायत है... (व्यवधान) अध्यक्ष महोदय, सरकारी वक्तव्य के अनुसार वह शिकायत एक विशेष देश के बारे में आई है कि वहां से डिफेक्टिव ट्रैक्टर्स यहां भेजे गये तो मैं कहना चाहता हूँ.....

अध्यक्ष महोदय : और बातों में मत जाइये मेहरबानी करके सीधा अपना सवाल पूछ लीजिये।

श्री ओम प्रकाश त्यागी : मैं सीधा ही प्रश्न पूछ रहा हूँ लेकिन यहां ध्यानकर्षण प्रश्न पर सवाल पूछने में आप, आधा घंटा ले लेते हैं तो फिर आखिर मैंने कौन सा पाप किया है यह मैं आपसे जानना चाहता हूँ।

अध्यक्ष महोदय : आप एक घंटा ले लीजिये, लेकिन आपको रिलेवेंट जरूर होना चाहिये।

श्री ओम प्रकाश त्यागी : रिलेवेंट और कैसे ? मैं ट्रैक्टर्स की बात कर रहा हूँ। वह साम्यवादी देशों से मंगाये गए हैं। मैं जानना चाहता हूँ कि वहां से क्यों मंगाये गये हैं। वहां से खराब माल आता है। रशियन ट्रैक्टर्स यहां आये हैं। आफिशल रिपोर्ट यह है... (व्यवधान)

अध्यक्ष महोदय : आप जी डी आर की बात कीजिये।

श्री ओम प्रकाश त्यागी : मैं वही कहने जा रहा हूँ। आप बेचैन क्यों हो रहे हैं ?

अध्यक्ष महोदय : मैं बेचैन नहीं हो रहा हूँ, आप दूसरों की बात कहते हैं।

श्री ओम प्रकाश त्यागी : आफिशल रिपोर्ट के अनुसार 22 से 33 परसेंट ट्रैक्टर्स जो रूस

से आये हैं वह खड़े हैं, चल नहीं रहे हैं। उनके स्पेयर पार्ट्स नहीं हैं, वह डिफेक्टिव हैं।

MR. SPEAKER : This is not a question. Please ask a question.

SHRI BAL RAJ MADHOK (South Delhi) : Sir, may I make a submission ?

श्री ओम प्रकाश त्यागी : फिर मैं क्या पूछूँ ? मैं क्या पूछ सकता हूँ जब आप भूमिका नहीं देने देते हैं ? आप बिल्कुल पक्षपात कर रहे हैं, मैं कहता हूँ।

MR. SPEAKER : I am not prepared to listen to it. Kindly sit down. There is a limit to everything.

SHRI BAL RAJ MADHOK : May I make a submission ?

SHRI S. K. TAPURIAH (Pali) : If the names of other countries are not relevant, why did the Minister mention them in his statement ?

MR. SPEAKER : The Minister said that they were in need of so many tractors and out of them they got so many from Czechoslovakia and so many from GDR. That does not mean that you should cover all that.

श्री ओम प्रकाश त्यागी : सरकार ने अपने वक्तव्य में दिया हुआ है।

SHRI BAL RAJ MADHOK : We have before us the Calling Attention Notice and the statement of the Minister. The question is prepared on the basis of the reply given by the Minister. Since in the statement the Minister has referred to other countries, the question could also cover those countries.

MR. SPEAKER : The question relates to GDR. The Minister said that Government wanted so many tractors, they had ordered so many from various countries and so many had come from GDR. I am really sorry, I cannot allow the question to stray beyond the limit.... (Interruptions). If the question is not relevant, I will not allow it.

श्री कंबरलाल गुप्त (दिल्ली सदर) : वह भी यही कह रहे हैं कि जी डी आर का माल खराब निकला, रशिया का भी खराब निकला ।

SHRI PILOO MODY (Godhra) : Sir, may I make a submission? The question does not relate to countries but to defective tractors on account of which the farmers had to suffer. So, if defective tractors have come from elsewhere also, they will come within the scope of this question.

MR. SPEAKER : I appreciate you are in the opposition. But you must be relevant. Do not create a headache for the chair. The agenda says :

"...to call the attention of the Minister of Food and Agriculture to the reported purchase of a large number of defective tractors by the Government of India from the German Democratic Republic...."

SHRI BAL RAJ MADHOK : Had the Minister been relevant, the reply would have come in five lines. But the Minister was not relevant.

DR. RAM SUBHAG SINGH (Buxar) : You should have listened to the reply of the Minister. Then you would not have said all this.

श्री रणधीर सिंह (राहतक) : यह रिमार्क एकस्पंज होना चाहिये कि आप पक्षपात कर रहे हैं ।

MR. SPEAKER : The Ministers also are unnecessarily long in their replies and they involve themselves and unnecessarily create trouble for the chair. There was no need to mention all this. He could have simply said that we have purchased so many from GDR....(Interruptions). Now the opposition is very happy. I see that there is such a quicksilver mood on both sides.

AN. HON. MEMBER : You become a Minister once and we will be very happy.

MR. SPEAKER : Even the Leader of the Opposition does not realise my difficulty.

DR. RAM SUBHAG SINGH : I was fed up with that reply, that four page statement.

MR. SPEAKER : I did not expect this stand from Shri Madhok.

SHRI BAL RAJ MADHOK : I am very sorry. We are sorry for the remarks that he made. We never meant any reflection on the chair. I am sorry for what he said. But, at the same time, may I point out that if only you had kept quiet when the hon. Member was asking his question, he would have finished his question by now.

MR. SPEAKER : This is worse than what the hon. Member himself has said.

SHRI R. K. AMIN (Dhandhuka) : You could have pulled up the Minister instead of the Member.

श्री ओम प्रकाश त्यागी : इसमें मेरा कोई दोष नहीं। अगर मैंने ऐसा कोई शब्द कह दिया है तो मुझे खेद है। लेकिन मैं जां कुछ कहना चाहता था वह यह कि जो उत्तर मंत्री महोदय ने दिया है मेरा प्रश्न उसी पर आधारित था। जितने ट्रैक्टर डिफिक्टिव आ रहे हैं उनके सोदे के बाद, वह कहां-तहां के हैं यह मैं संकेत कर रहा था। अब मेरा पहला प्रश्न यह है कि देश में जितने ट्रैक्टर की मांग है उनको मंगाने में सरकार ने साम्यवादी देशों को ही क्यों चुना? उन्होंने दूसरे देशों से ट्रैक्टर मंगाने की चेष्टा की या नहीं, क्या उनकी कीमतें ज्यादा थीं या क्या यहां के ट्रैक्टर के बारे में सौदा करने में सहूलियत थी?

दूसरा प्रश्न यह कि जी डी आर से सौदा करने के पहले क्या किसी एक्सपर्ट कमेटी से ट्रैक्टर की जांच कराई गई थी कि यहां की जमीन के अनुकूल वह हैं या नहीं? क्या जांच कराने के पश्चात् आपने सौदा किया और

उनके यहां आने के पश्चात् क्या आपने बूदी में उनको टेस्ट कराया ? अगर दोनों जगहों पर आपने उनकी जांच कराई तो दोनों जांच करने वालों की रिपोर्टें क्या थीं ? अगर यहां आकर वह दोषपूर्ण साबित हुए तो जिन्होंने आपको गलत रिपोर्ट दी थी उन आफिसर्स के खिलाफ क्या आप कार्रवाई करेंगे ?

क्या यह सच है कि पंजाब ऐग्री इंडस्ट्रीज कारपोरेशन के जनरल मैनेजर श्री हरदयाल सिंह ने आपके पास यह शिकायत लिख कर भेजी है कि यह ट्रैक्टर डिफेक्टिव हैं और यह मांग की है कि इसके सम्बन्ध में एक हार्ड पावर जांच कमेटी बँठनी चाहिये ? मैं जानना चाहता हूँ कि क्या आप इस मुझाब को स्वीकार कर रहे हैं या नहीं ?

मंत्री महोदय ने वक्तव्य में एक जगह यह कहा है कि इन ट्रैक्टरों में केवल एलेक्ट्रिकल दोष हैं, और इसी वक्तव्य में यह कहा है कि ट्रैक्टरों में जो खराब पार्ट्स हैं उनको रिप्लेस करने के लिये वहां से स्पेअर पार्ट्स आ रहे हैं और वह रिप्लेस किये जा रहे हैं। 2 लाख 11 हजार, 788 रु० की कीमत के स्पेअर पार्ट्स जो डी आर से आ रहे हैं। जो आपके टैक्निकल एक्सपर्ट्स हैं, जिन्होंने जांच करने के बाद रिपोर्ट दी है कि इस ट्रैक्टर में क्या कमी है और उसे जो डी आर ने स्वीकार किया है उस रिपोर्ट को आप क्या टेबल पर रखेंगे और जो डी आर ने जो ट्रैक्टरों के स्पेअर पार्ट्स भेजना स्वीकार किया है उस चीज को भी आप टेबल पर रखेंगे ?

मेरी आखिरी बात यह है कि हमने अपना बहुत सा माल साम्यवादी देशों को भेजा है जैसे जूते आदि, जो कि डिफेक्टिव था। हमने तुरन्त उसको वापस ले लिया और हमने स्वीकार किया कि वह डिफेक्टिव थे। क्या उसी तरह से आप डिफेक्टिव ट्रैक्टरों को जो डी आर

को वापस भेजने का इरादा रखते हैं ? अगर नहीं तो क्यों ?

SHRI F. A. AHMED : The first question which the hon. Member has asked is why tractors have been obtained from socialist countries. I may inform him that there are several reasons. The first reason is that there is demand for such tractors from the consumers. Even with respect to this tractor from the GDR, as the hon. Member will find from the statement that I have given, the demand was for about 1,600 tractors and we were in a position to supply only 600. We had undertaken to provide another 500 tractors later on. Similarly, from other places also there has been demand for this type of tractor not only from the GDR but also from other socialist countries. Secondly, there is also the question of foreign exchange involved. These are the tractors which we are obtaining from soft currency area and these are cheaper ... (Interruptions).

13 hrs.

SHRI PILOO MODY : The junk is always cheaper.

SHRI F. A. AHMED : These are the reasons why tractors have been preferred from socialist countries and they have been found useful. As regards the tractors from Czechoslovakia and Russia, they have been found very useful. No defects have been found in the tractors. The tractors from Czechoslovakia are very popular in our country.

SHRI PILOO MODY : That is because of Dubcek.

SHRI F. A. AHMED : So far as the report of technical experts is concerned, we have enquired into the defects of tractors and we have also received the report from G. D. R. I have no objection to place it on the Table of the House.

श्री ओम प्रकाश त्यागी : मेरे प्रश्न का पूरा जवाब नहीं आया है। मैंने पूछा था कि खरीदने से पहले क्या आपने ट्रैक्टरों की जांच

[श्री ओम प्रकाश त्यागी]

कराई थी ? आने के बाद जब आपने जांच करवाई और डिफेक्ट्स पाए गये तो जिन्होंने आपको गलत रिपोर्ट दी थी, उनके खिलाफ आप क्या एक्शन ले रहे हैं ?

मैंने यह भी पूछा था कि पंजाब एग्री इन्डस्ट्रीज कारपोरेशन के जनरल मैनेजर श्री हरदयाल सिंह ने क्या आपसे यह मांग की है कि एक जांच कमेटी बिठाई जाये और पता लगाया जाये कि किस तरह से डिफेक्टिव ट्रैक्टर खरीदे गये हैं ?

मैंने यह भी जानना चाहा था कि क्या इन तमाम ट्रैक्टर्स को आप वापिस भेजेंगे ?

SHRI F. A. AHMED : As I have already said, before it was decided to place orders for these tractors, there was the report of the technical experts and, on the basis of the report that the tractors are of good quality, it was decided to place orders for these tractors.

श्री ओम प्रकाश त्यागी : जिन्होंने गलत रिपोर्ट दी क्या उनके खिलाफ आप कार्रवाई करेंगे ?

SHRI F. A. AHMED : If there is any material to warrant that anyone has not given a correct report, of course, action will be taken.

SHRI RANGA (Srikakulam) : After how many years ?

SHRI F. A. AHMED : There is no material to warrant that they have not given a correct report.

Then, as I have already said, some minor defects have been found and they are being remedied. (Interruptions).

श्री ओम प्रकाश त्यागी : क्या आप तमाम ट्रैक्टर्स को वापिस करेंगे या नहीं ?

13.04 hrs.

PAPERS LAID ON THE TABLE

REPORT OF COMMITTEE ON BROADCASTING AND INFORMATION MEDIA ON "COORDINATION OF MEDIA OF MASS COMMUNICATIONS"

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I. K. GUJRAL) : On behalf of Shri Satya Narayan Sinha, I beg to lay on the Table a statement (Hindi and English versions) on action taken on the recommendations contained in Part II of the Report of the Committee on Broadcasting and Information Media on 'Coordination of Media of Mass Communication.' [Placed in Library. See No. LT—3945/70].

WEST BENGAL LAND REFORMS (AMENDMENT) ACT, 1970

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : I beg to lay on the Table :

- (1) A copy of the West Bengal Land Reforms (Amendment) Act, 1970 (Hindi and English versions) (President's Act No. 16 of 1970) published in Gazette of India dated the 13th July, 1970, under sub-section (3) of Section 3 of the West Bengal State Legislature (Delegation of Powers) Act, 1970. [Placed in Library. See No. LT—3946/70]
- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of Section 3 of the Essential Commodities Act, 1955 :—
 - (i) The Sugar (Restrictions on Movement) Order, 1970, published in Notification No. G. S. R. 1098 in Gazette of India dated the 22nd July, 1970.